

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI**  
**PRINCIPAL BENCH**

ITEM No. 149  
**(IB)-486(PB)/2018**

**IN THE MATTER OF:**

Usha Devi

.... Applicant/petitioner

Vs.

Praveer Construction Pvt. Ltd.

.... Respondent

**Under Section 7 of (IBC)**

**Order delivered on 08.12.2020**

**CORAM:**

**SH. B.S.V. PRAKASH KUMAR**  
**HON'BLE ACTG. PRESIDENT**

**SH. HEMANT KUMAR SARANGI**  
**HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

**ORDER**

Renotified to 17.12.2020.



**(B.S.V PRAKASH KUMAR)**  
**ACTG. PRESIDENT**



**(HEMANT KUMAR SARANGI)**  
**MEMBER (TECHNICAL)**